

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/FA/MP, No. 314 /1993 (in OA No. 105/93)

Circle Secy. A-9. P.O./RMS Versus UOD & ORS -
Accounts Union

Date of Order	Orders
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This is an M.P. (in OA No. 105/93) for amendment the title of the OA (and deletion of the name). It is in order.
SO (P) *[Signature]* *[Initials]*

[Signature]

26-5-93

Mr. K.S. Sharma. Counsel for the applicant

Register & Put up in Court for admission on 16-7-93 *[Signature]*

REGISTRAR
C.A.T., JAIPUR

16.7.93

Mr. K.S. Sharma - Counsel for applicant
Mr. V.D. Sharma - Counsel for respondents

Heard the learned Counsel for the petitioner. The prayer for deleting the name of applicant No. 1, Circle Secretary, is accepted and rest of the applicants are allowed to continue in the petition. The M.P. stands disposed of. He shall file the amended cause title to day.

O.A. listed for directions on 16/7/93.

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51.92

(O. P. Sharma)

Administrative Member

(D. P. Mehta)
Vice-Chairman

Date 29-7-93